

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Ins.) No. 885 of 2020

IN THE MATTER OF:

Varrsana Ispat Ltd. -in Liquidation **....Appellant**
(through Mr. Anil Goel, Liquidator)

Vs.

Varrsana Employee Welfare Association & Ors. **....Respondents**

Present:

For Appellant: **Mr. Kumar Anurag Singh, Mr. Nipun Gautam,
Mr. Kanishk Khetan, Mr. Zain A. Khan, Advocates
and Mr. Anil Goel (Liquidator)**

For Respondents: **Mr. Rishav Banerjee, Mr. Akshat Singh, Ms. Patita
Paban Bishwal and Mr. Bhanu Gupta, Advocates
for R-1.**

Mr. O. P. Gaggar, Advocate for R-2.

Ms. Aarti Singh, Advocate for R-5

**Mr. Aakashdeep Singh Roda, Mr. Basant Pal Singh
and Ms. Pooja Singh, Advocates for Punjab
National Bank (earlier United Bank of India)**

**Mr. Ramesh Chandra Prusti and Mr. Sanjib Das,
Advocates for R-6.**

Mr. Shreyas Mehrotra, Advocate for R-7.

**Mr. Neeraj Gupta, Ms. Nattasha Garg, Mr. Shaunak
Mitra, Advocates for R-8.**

**Mr. R.P. Agrawal, Ms. Pragati Agrawal and
Ms. Manisha Agrawal, Advocates for R- 2&3.**

ORDER
(Virtual Mode)

24.03.2021: This Appeal may not be listed before Bench in which Hon'ble Mr. V.P. Singh, Member (Technical), is Member.

List the Appeal 'for admission (after notice) hearing' on **16th April, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V. P. Singh]
Member (Technical)